

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:896
ANSWERED ON:10.12.2013
CONTROL ON DELHI POLICE
Bishnoi Shri Kuldeep

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has recently received any official request from the Government of the National Capital Territory (NCT) of Delhi for control over the Delhi Police;
- (b) if so, the details thereof along with the reaction of the Union Government thereto; and
- (c) the effective steps taken by the Union Government to check the increasing number of cases of crime against women and children in the NCT of Delhi?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): No proposal is under consideration of Government to bring Delhi Police under Government of National Capital Territory of Delhi.
- (c): The Delhi Police is actively taking steps for improving the law & order situation and to check the crimes against women & children in NCT of Delhi.

Delhi Police has taken various steps like creation of Women's Help Desk, expeditious handling of complaints, maintaining confidentiality of complainant, speedy trial of gang rape cases, Special Police Units for Women & Children intensified Bea patrolling in sensitive areas, Special drives at Metro/Railway stations, self-defence training, security audit of paying guest accommodations/hostels, missing children report uploaded on ZIPNET and active involvement of NGOs etc. to check the increasing number of cases of crime against women and children in the NCT of Delhi.